

SĀIKIA): Madam, on behalf of SHRI S.R. BOMMAI, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Board.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library, See No. LT. 316/96]

Report of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): Madam, on behalf of SHRI P. CHIDAMBARAM: I lay on the Table, under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India No. 14 (Commercial) of 1995 (the New India Assurance Company Limited.) [Placed in Library, See No. LT. 283/96]

Notification of the Ministry of Environment and Forests

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAINARAIN PRASAD NISHAD): Madam, I lay on the Table, under Section 26 of the Environment (Protection) Act, 1986, a copy (in English and Hindi) of the Ministry of Environment and Forests, Notification S.O. No. 157(E), dated the 27th February, 1996, relating to delegation of powers of Section '5' of Environment (Protection) Act, 1986, to Chairman, Central Pollution Control

Board pertaining to issue of directions. [Placed in Library, See No. LT. 317/96]

1. **Uttar Pradesh Universities (Amendment) Act, 1996.**
2. **Accounts (1994-95) of the Aligarh Muslim University, Aligarh.**
3. **Report and Accounts (1994-95) of the Indian Instt. of Technology, Delhi and related papers.**
4. **Accounts (1993-94) of the Kindriya Vidyalaya Sangthan, New Delhi and related papers.**

SHRI MUHI RAM SAIKIA: Madam, I lay on the Table—

I. A copy (in English and Hindi) of the Uttar Pradesh Universities (Amendment) Act, 1996 (No. 4 of 1996), under sub-section (4) of Section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1995.

[Placed in Library. See No. LT. 318/96]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Accounts of the Aligarh Muslim University, Aligarh, for the year 1994-95, and the Audit Report thereon, under sub-section (4) of section 35 of Aligarh Muslim University Act, 1920.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 319/96]
 - (ii)
 - (a) Annual report of the Indian Institute of Technology, Delhi for the year 1994-95.
 - (b) Annual Statement of Accounts of the Indian Institute of Technology Delhi, for the year 1994-95 and the Audit Report thereon, under sub-section (4) of Section 23 of the Institute of Technology Act, 1961.
 - (c) Review by Government on the working of the above Institute.